

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
NEPTUNE VENTURES AND DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Neptune Ventures and Developers Private Limited
2.	Date of incorporation of corporate debtor	15/01/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2009PTC189590
5.	Address of the registered office and principal office (if any) of corporate debtor	4 th Floor, Eastern Business District, Near Mangatram Petrol Pump, L B S Road, Bhandup (W) Mumbai – 400078, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	CIRP order dated 26/08/2022 (Friday) (CTC of the Order received by IRP on 29/08/2022, Monday late evening, thus CIRP initiated from 30/08/2022 by the IRP)
7.	Estimated date of closure of insolvency resolution process	25/02/2023 (Being 180 days from 30/08/2022, the CIRP initiation date by IRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	KAIRAV ANIL TRIVEDI IBBI/IPA-002/IP-N00728/2018-2019/12332
9.	Address and e-mail of the interim resolution professional, as registered with the Board	23 A 5 th floor Jyoti Bldg, Barquatali Dargah Margh, Wadala(E), Mumbai,400037. kairavtrivedi2002@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	413-414, Shramjeevan B5, Opp. Lodha, New Cuffe Parade, Wadala(E), Mumbai - 400037 kairavtrivedi2002@yahoo.co.in
11.	Last date for submission of claims	12/09/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads NA



Kairav A. Trivedi

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **Neptune Ventures and Developers Private Limited** vide order, CP IB (IBC)/3960(MB)2019 u/s 7 of IBC dated 26/08/2022 (Friday), Certified True Copy obtained on 29/08/2022, Monday late evening, thus CIRP Initiated by IRP from 30/08/2022.

The Creditors of **Neptune Ventures and Developers Private Limited**, are hereby called upon to submit their claims with proof on or before **12/09/2022** to the Interim Resolution Professional (IRP) at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/08/2022

Place: Mumbai

Kairav A. Trivedi



Kairav Anil Trivedi – Interim Resolution Professional
Reg no:- **IBBI/IPA-002/IP-N00728/2018-2019/12332**